- Agricultural University, Pusa, as mentioned therein.
- (4) No. 411/DRPCAU (VC), Pusa., dated the 25th October, 2023, notifying an Ordinance regarding the manner of co-operation and collaboration with other Universities and authorities including learned bodies or associations in the Dr. Rajendra Prasad Central Agricultural University, Pusa, as mentioned therein.
- (5) No. 412/DRPCAU (VC), Pusa., dated the 25th October, 2023, notifying an Ordinance regarding the provision of the management of colleges and institutions established by the University of the Dr. Rajendra Prasad Central Agricultural University, Pusa, as mentioned therein.
- (6) No. 413/DRPCAU (VC), Pusa., dated the 25th October, 2023, making an Ordinance regarding the special arrangements, if any, which may be made for the residence, discipline and teaching of women students and the prescribing of special courses of studies for them in the Dr. Rajendra Prasad Central Agricultural University, Pusa, as mentioned therein.
- (7) No. 414/DRPCAU (VC), Pusa., dated the 25th October, 2023, making an Ordinance regarding the setting up of a mechanism for redressal of grievances of employees of the Dr. Rajendra Prasad Central Agricultural University, Pusa, as mentioned therein.

[Placed in Library. For (1) to (7), See No. L.T. 153/18/24]

Notifications of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Sir, I lay on the Table:-

- (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under Section 199 of the Railways Act, 1989: -
 - (1) G.S.R. 160(E)., dated the 7th March, 2024, publishing the Indian Railways (Open Lines) General (Amendment) Rules, 2024.
 - (2) G.S.R. 170(E)., dated the 11th March, 2024, publishing the Railways (Opening for Public Carriage of Passengers) Amendment Rules, 2024.
- (B) A copy (in English and Hindi) of the Ministry of Railways Notification No. G.S.R. 286 (E)., dated the 22nd May, 2024, publishing the Railway Servants (Discipline and Appeal) Amendment Rules, 2024, framed under Article 309 of the Constitution of India.

[Placed in Library. For (A) and (B), See No. L.T. 104/18/24]

(C) A copy (in English and Hindi) of the Ministry of Railways Notification No.G.S.R. 287(E)., dated the 22nd May, 2024, publishing the Railway Servants (Conduct of Disciplinary Inquiry through Video Conferencing) Regulations, 2024, framed under rule 9 of the Railways Servants (Discipline and Appeal) Rules, 1968.

[Placed in Library. See No. L.T. 105/18/24]

- I. Notifications of the Ministry of Education
- II. Reports and Accounts (2022-23) of IISER, Berhampur, Odisha; and IISER, Thiruvananthapuram, Kerala and related papers
- III. Reports and Accounts (2022-23) of various IIMs and IIITs and related papers
- IV. Reports and Accounts (2022-23) of Auroville Foundation, Auroville, Tamil Nadu; IIITD&M, Kancheepuram, Tamil Nadu; and IGNOU, New Delhi and related papers
- V. Reports and Accounts (2022-23) of various Sansthan, Council, Institutes etc. and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:-

I. (A) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. IIMA/CAO/OFF/2024/011., dated the 18th June, 2024, publishing the Indian Institute of Management Ahmedabad Regulation, 2024, issued under Section 35 of the Indian Institutes of Management Act, 2017.

[Placed in Library. See No. L.T. 52/17/24]

(B) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. F. 1-5/2024 (DEB-I)., dated the 3rd May, 2024, publishing the University Grants Commission (Open and Distance Learning Programmes and Online Programmes) Third Amendment Regulations, 2024, under Section 28 of the University Grant Commission Act, 1956.

[Placed in Library. See No. L.T. 154/18/24]

- (C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under of Section 33 of the Auroville Foundation Act, 1988: -
 - (1) No. AF/1-4/2023., dated the 4th January, 2024, publishing the Auroville Foundation (Admission and Termination of Persons in the Register of